

13 44 hrs

RAILWAY CONVENTION COMMITTEE

Tenth Report

SHRI D L BAITHA (Araria) Sir, I beg to present the tenth Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of dividend for the year 1984-85 and other Ancillary Matters'

MR DEPUTY SPEAKER The House stands adjourned to meet again at 2 45 P M

13 45 hrs

The Lol Sabha adjourned for Lunch till forty five minutes past Fourteen of the Clock

The Lol Sabha re-assembled after Lunch at fifty one minutes past fourteen of the Clock

[MR DEPUTY SPEAKER in the Chair]

श्री मनीराम बागड़ी (हिमाचल) उपाध्यक्ष महोदय मराणा प्लाटन आफ आर्डर है।

MR. DEPUTY SPEAKER There is vacuum in the House. If you want to raise a point of order then you must take my permission.

SHRI MANI RAM BAGRI Yes, I am taking your permission.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) Sir, there is no item before the House.

MR DEPUTY-SPEAKER I have permitted him as a special case.

श्री मनीराम बागड़ी उपाध्यक्ष महोदय, मेरा नियम 222 के अन्तर्गत एक विशेषाधिकार का मन्त्रालय उदाहरण था कि राष्ट्रपति जी का खिलाफ ट्रिब्यून अखबार में।

इससे राष्ट्रपति जी की मानहानि होती है। उसका फैसला नहीं हुआ, आप मुझे उत्तर की अनुमति दें।

MR. DEPUTY SPEAKER This is no point of order. You should give a notice about that.

SHRI MANI RAM BAGRI . I have given a notice.

SHRI BUTA SINGH I also request that whatever the hon. Member has said should be expunged because he has brought in the name of Rashtrapati.

श्री मनीराम बागड़ी आप समझ लें, राष्ट्रपति जी के खिलाफ 'ट्रिब्यून' अखबार में खबर निकली है, जिसमें राष्ट्र का अपमान हुआ है। क्या आप उम्मीद उचित समझते हैं।

(ध्यवधान)

श्री मनीराम बागड़ी राष्ट्रपति पार्लियामेंट का अंग है।

SHRI BUTA SINGH So, I take it that nothing will go on record.

MR DEPUTY SPEAKER I will look into the record.

श्री मनीराम बागड़ी आपका कहना मैं नहीं हूँ।

14 54 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): with your permission Sir I rise to announce that Government Business in this House during the week commencing 27th February 1984, will consist of -

- 1 Discussion on the Motion of thanks on the President's Address
- 2 Consideration and passing of the Comptroller and Auditor General